## **BUSINESS ADVISORY COMMITTEE**

(Seventeenth Lok Sabha)

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## **EIGHTH REPORT**

(Presented on 19.11.2019)

The Business Advisory Committee held a sitting on Monday, the  $18^{\text{th}}$  November, 2019.

- 2. The Committee recommended the allocation of time to the following items of business as shown against each:-
  - (1) Discussion on Statutory Resolution seeking disapproval of the Taxation Laws (Amendment) Ordinance, 2019 (No. 15 of 2019) and consideration and passing of the Taxation Laws (Amendment) Bill, 2019. **(To replace an Ordinance)**

2 Hours

(2) Discussion on Statutory Resolution seeking disapproval of the Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Ordinance 2019 (No. 14 of 2019) and consideration and passing of the Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Sale, Distribution, Storage and Advertisement) Bill, 2019. (To replace an Ordinance)

3 Hours

(3) Discussion and voting on the First Batch of Supplementary Demands for Grants (including Railways) for 2019-20.

4 Hours

(4) The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019.

1 Hour

(Consideration and passing)

(5) The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2019.

1 Hour

(Consideration and passing)

NEW DELHI; 18<sup>th</sup> November, 2019 Kartika 27, 1941 (Saka) (Om Birla) Chairperson, Business Advisory Committee.